

POWER be pleased to state whether Government have any proposal to set up a thermal power plant in Kutch based on the lignite found there ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : No, Sir, The Government have no proposal at present to set up a thermal power plant in Kutch based on the lignite found there as the quality and quantity of lignite are under investigation.

Increase in frequency of Local Trains between Madras and Trivellore

4680. SHRI C. GHITTIBABU : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to increase the frequency of local trains between Madras and Trivellore in view of the increased passenger traffic ; and

(b) whether Government propose to speed up trains between Madras Central and Arko nam to reduce the running time ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No, because Madras Central has no spare capacity to deal with additional trains.

(b) No. The trains in this section are already booked to run at the permissible speed consistent with track and traction.

Stopping of Train at Tambaram

4681. SHRI C. CHITTIBABU : Will the Minister of RAILWAYS be pleased to state whether Government propose to consider stopping of train Nos. 119/120 and 117/118 at Tambaram to facilitate travelling public around Tambaram area ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : The proposal was considered by the Zonal Time Table Committee and was disapproved.

Schemes for Prevention of Sea-erosion in Maharashtra

4682. SHRI SHANKARRAO SAVANT : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of schemes for prevention of

sea-erosion undertaken or subsidised by the Central Government in Maharashtra ; and

(b) the extent of the financial stake of the Central Government in these schemes ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). Anti-sea erosion works from a part of the flood control programme and are included in the State sector. Beginning from the Fourth Plan, Central assistance to the State Governments for their Plan schemes is being provided in the shape of block loans and grants and is not tied to any particular project or head of development. As such, the question of undertaking anti-sea erosion schemes or subsidising them by the Central Government does not arise.

Consideration of Running Allowance for deduction of House Rent

4683. SHRI PRAVIN SINGH SOLANKI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the allotment of accommodation is being done taking into account the pay drawn by the employees ;

(b) whether in cases of running staff, the recovery of rent is being made taking into consideration running allowance ;

(c) if so, whether the pay slab in such cases is considered by adding the portion of running allowance ;

(d) if so, the number of employees of running staff eligible for accommodation ; and

(e) the particulars of accommodation provided to Loco Running staff with classification of accommodation on divisional basis ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Allotment of various types of quarters is done in accordance with the specific scales of pay prescribed for different types of quarters for the purpose.

(b) and (c). Yes. In the case of running staff who draw pay in the authorized scales, pay for the purpose of rent for Railway quarters is pay plus 40% of pay, which latter represents the pay element in the running allowance.